

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 5353
ANSWERED ON 06.04.2017

RELEASE OF FUNDS UNDER AIBP

5353. SHRI RAM MOHAN NAIDU KINJARAPU

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government has taken note of the delay and irregularity in the release of funding for major and medium irrigation projects under the Accelerated Irrigation Benefits Programme (AIBP) and if so, the details thereof and corrective action taken thereon with special reference to Odisha;
- (b) whether the release of central assistance during the last year has been as per recommendations of the Central Water Commission, if so, the details thereof, State-wise and if not, the reasons therefor and the action taken by the Government in this regard so far; and
- (c) whether the Government is also aware of the delay in release of central assistance under the Flood Management Programme during the said period and if so, the details thereof and the corrective action taken thereon?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(DR. SANJEEV KUMAR BALYAN)

(a) & (b) Ninety Nine (99) ongoing projects under Accelerated Irrigation Benefits Programme (AIBP) having irrigation potential of 76.03 lakh ha. have been prioritized for completion in phases up to December, 2019. For completion of these projects in a mission mode, funding mechanism through NABARD has been approved by the Government for both Central as well as State share so that funds are not a constraint in the progress of projects. Further, a Mission has also been established for implementation of these 99 projects. Funds are regularly released to States based upon the proposals received from the States and their eligibility as per the guidelines of the schemes. The details of State-wise release made during 2016-17 are at **Annexure.**

(c) Central assistance of Rs. 264 cr. and Rs. 149.99 cr. has been released to states under Flood Management Programme (FMP) during 2015-16 and 2016-17 respectively as per the availability of budget. However, additional financial resources are now available with States on devolution of central taxes in the light of recommendations of 14th Finance Commission.

Annexure

Annexure as referred in Part (a) & (b) of Lok Sabha Unstarred Question no. 5353 to be replied on 06.04.2017 regarding “Release of funds under AIBP”.

Central Assistance Released during 2016-17 (Rs. In Cr.) under PMKSY		
Sl. No.	State	AIBP
1	Andhra Pradesh	7.400
2	Chhattisgarh	13.290
3	Gujarat	961.88
4	Jharkhand	145.75
5	Karnataka	135.471
6	Madhya Pradesh	300.150
7	Maharashtra	379.878
8	Manipur	126.997
9	Odisha	457.656
10	Punjab	52.42
11	Rajasthan	45.89
12	Telangana	545.449
13	Uttar Pradesh	135.632
Total		3307.86